NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1078/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES:

N. R. Enterprises

V/s.

Ruparel Estates India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Adv-tel

32 Sanmich Crola Advocate 1/6 M& Markard Grandhillo

ORDER

CP 1078/I&BP/ NCLT/MB/MAH/2017

Learned Representatives of both the sides (Creditor and Debtor) are present. Stated that Settlement is in progress. Seeking time. Granted. Adjourned to **11.7.2017**.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 03.07.2017